

thereof from 1991-92 to 1996-97, year-wise; and

(c) the estimated amount likely to be spent during 1996-97 for this purpose?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) to (c) Financial assistance is

being provided for export promotion and market development through Export Subsidy, Grant-in-aid to Export Promotion and Market Development Organisation and Export Credit Development. The amount of subsidy given by the Government under this Head from 1991-92 to 1996-97 is as follows :—

(Figures in Rs. Crores)

Assistance for Export Promotion and Market Development of which :	1991-92 (RE)	1992-93 (RE)	1993-94 (RE)	1994-95 (RE)	1995-95 (RE)	1996-97 (BE)
Product Promotion and Commodity Development/ Export Subsidy	1608	840	674	546	300	435
Grants-in-aid to Export Promotion and Market Development Organisation	26	15	12	13	15	25
Export Credit Development	140	25	14	1	—	—
Total	1774	880	700	560	315	460

(RE) — Revised Estimates (BE) — Budget Estimates

[English]

Companies under Companies Act, 1956

3632. SHRI SURESH PRABHU : Will the Minister of FINANCE be pleased to state :

(a) the number of cases filed for violation of the provision of Companies Act, 1956 during each of the last three years;

(b) the nature of complaints received by the Company Law Board; and

(c) the action taken by the Company Law Board in this regard and present status of these cases?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) During last three years, 17886 cases for violation of the provisions of Companies Act, 1956 were filed and the year-wise detail is as under :—

Year	Number of cases filed
1993-94	8780
1994-95	5234
1995-96	3872
Total	17886

(b) Complaints are not received by the Company Law Board as it is a quasi-judicial body constituted under Section 10E of the Companies Act, 1956. It deals with the petitions and applications received under various provisions of the Companies Act.

(c) Does not arise.

Production of Eri and Muga Silk

3633. DR. PRABIN CHANDRA SARMA :
DR. ARUN KUMAR SARMA :

Will the Minister of TEXTILES be pleased to state :

(a) whether the area under sericulture in Assam has decreased, resulting in the fall of production of muga and eri in the State; and

(b) if so, the steps taken by the Central Silk Board to enhance the production of muga and eri?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) : (a) and (b) No, Sir. However, in order to increase Eri and Muga Silk production in Assam & other North-Eastern States, the Central Silk Board (CSB) has initiated a number of schemes concerning augmentation of Eri and Muga food plants, seed production, reeling and marketing of cocoons. Besides, the CSB has intensified research and extension support in this regard.